

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/10749 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, 5th October, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/7495/2024, dated 30.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 08.11.2024, along with station leave permission from the evening of 06.11.2024 till the morning of 11.11.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/10750 /A, dated 5.11.24

Copy to:

1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)
5/11/2024
Sd/-